

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT) NO.130 of 2020

In the matter of:

Anil Ramchandra Bakshi & Ors

Appellant

Vs

Roopa Bhandare & Ors

Respondent

Present:

Mr Gautham Shivshankar, Mr. Jayant K Mehta, Mr. C.K. Nanda Kumar, Mr. Raghuram Cadarmbi, Mr Shyam Divan, Sr. Advocate, Ms Samiksha Godiyal, Advocates for appellant.

Mr. Harisha S.R. Mr. Ananth Mandgi, Sr. Advocate, Mr. Venkat Narayan, Advocates for R1.

Mr Komal Gupta, Advocate for R1-R4.

Mr. S.R. Kamalacharan, Advcoates for R2 to R4.

Ms Smrithi Suresh, Mr. A. Karthik Ashok, Advocates for R8-R17.

With

COMPANY APPEAL (AT) NO.131 of 2020

In the matter of:

Anil Ramchandra Bakshi & Ors

Appellant

Vs

Roopa Bhandare & Ors

Respondent

Present:

Mr Gautham Shivshankar, Mr. Jayant K Mehta, Mr. C.K. Nanda Kumar, Mr. Raghuram Cadarmbi, Mr Shyam Divan, Sr. Advocate, Ms Samiksha Godiyal, Advocates for appellant.

Mr. Harisha S.R. Mr. Ananth Mandgi, Sr. Advocate, Mr. Venkat Narayan, Advocates for R1.

Mr Komal Gupta, Advocate for R1-R4..

Mr. S.R. Kamalacharan, Advocates for R2 to R4.

Ms Smrithi Suresh, Mr. A. Karthik Ashok, Advocates for R8-R17.

ORDER

17.03.2021- I.A. Application bearing No.1875/2020 have been filed in

Company Appeal (AT) No.130/2020 on behalf of the appellant for condonation

2.

of delay in re-filing the appeal. Further I.A. No.1879/2020 have been filed in Company Appeal (AT) No.131/2020 for condonation of delay in refiling the appeal.

Heard learned counsel for the appellant on both the IA. Learned counsel for the Respondent is also present. Learned counsel for the appellant has also filed vide Diary No.41705 the order of the Hon'ble Supreme Court in Writ Petition (c) No.3/2020 which is taken on record. Learned counsel for the Respondent is directed to file its reply on both the IAs before the next date of hearing with an advance copy to the learned counsel for the appellant.

IA No.2334/2020 has also been filed by the appellant in Company Appeal (AT) No.131 of 2020 seeking permission for amendment of Memo of Appeal. IA No.2334 of 2020 will also be taken on the next date.

Learned counsel for the Respondent has filed compilation of justments which is taken on record.

List the appeals on **19th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms Shreesha Merla]
Member (Technical)

bm/nn